

**IN THE COURT OF SH. VISHAL SINGH, ASJ-03  
WEST DISTRICT, TIS HAZARI COURTS: DELHI**

Bail Application No.  
State Vs. Jaspreet Singh @ Vicky  
FIR No. 12/18  
PS Khyala  
U/s. 302 IPC

28.05.2020

**This court is on duty as Designated Court to hear applications for interim bail preferred on the basis of criteria laid down by Hon'ble High Powered Committee of Delhi High Court, as per office order dated 19/05/2020 of Ld. District & Sessions Judge, West.**

Present : Sh. Jitendra Sharma, Ld. Addl. PP for the State.

Sh. Vikas, Ld. Counsel for the accused/applicant.

Application received from the Court of Sh. Pooran Chand, Ld. ASJ, THC, Delhi. Same is taken up today.

This is an application filed U/s. 439 CrPC on behalf of applicant/accused Jaspreet Singh @ Vicky for grant of interim bail in view of criteria laid down by Hon'ble High Powered Committee of Delhi High Court for grant of interim bail.

**Issue notice to SHO PS Khyala to report about previous involvement of the accused.**

**Issue notice to concerned Jail Superintendent to report about conduct of the accused during custody in jail.**



*Contd..2..*

*FIR No. 12/18*  
*PS Khyala*

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Trial Court file not received from the concerned Court.

Put up with trial court record on 01/06/2020.



**(VISHAL SINGH)**  
**SPECIAL DESIGNATED**  
**COURT, DELHI**  
**ASJ-03, WEST,**  
**TIS HAZARI COURTS**  
**28.05.2020**